

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:4322
ANSWERED ON:19.08.2010
EXPORT DUTY ON COTTON
Mitra Shri Somendra Nath

Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that export duty has been imposed on raw cotton and cotton waste;
- (b) if so, the fate of those cotton exporters who purchased cotton from market for export against the Letter of Credit (LC) obtained before imposition of export duty;
- (c) whether the Government will reconsider registration of cotton exports to save the small cotton exporter from extinction; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

- (a): Yes Madam. The Government has imposed export duty of Rs. 2500 per tonne on raw cotton and 3% ad valorem duty on exports of cotton waste w.e.f. 9.4. 2010.
- (b): Cotton exports are permitted under Licence vide Government of India Notification No. 44/2009-14 dated 21.05.2010 with export duty.
- (c) & (d): Question does not arise in view of the above.